MR. CHAIRMAN: Shrimati Nirmala Sitharaman to move that the Bill be returned.

SHRIMATI NIRMALA SITHARAMAN: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGES FROM LOK SABHA

- (1) The Bharatiya Nyaya (Second) Sanhita, 2023
- (2) The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023
- (3) The Bharatiya Sakshya (Second) Bill, 2023

MR. CHAIRMAN: Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 20th December, 2023, passed:-

- (1) The Bharatiya Nyaya (Second) Sanhita, 2023;
- (2) The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023; and
- (3) The Bharatiya Sakshya (Second) Bill, 2023.

I lay a copy each of the said Bills on the Table.

PAPERS LAID ON THE TABLE- Contd.

MR. CHAIRMAN: Now, Papers to be laid on the Table. Shri V. Muraleedharan in place of his colleague, Shri A. Narayanaswamy.

Report and Accounts $\left(2022\text{-}23\right)$ of NSCFDC, Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri A. Narayanaswamy, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013,